

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 225
(IB)-1091(ND)18

IA/5037/2020, I.A-5153/2020, IA/5154/2020, Appeal 24/2021

IN THE MATTER OF:

M/s. Pro Sportify Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. vivid IT Solutions Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Advocate Gautam Singhal & Advocate Rajat Chaudhary for Liquidator

ORDER

Renotify this case on 27.08.2021


(T.S. SINGH)
COURT OFFICER